

आयकरअपीलीयअधिकरण, विशाखापटणम "एसएमसी"पीठ, विशाखापटणम
IN THE INCOME TAX APPELLATE TRIBUNAL,
VISAKHAPATNAM "SMC" BENCH, VISAKHAPATNAM

श्री दुव्वूरु आर एल रेड्डी, न्यायिक सदस्य के समक्ष
BEFORE SHRI DUVVURU RL REDDY, HON'BLE JUDICIAL MEMBER

आयकर अपील सं./I.T.A.No.43/Viz/2023 & 44/Viz/2023
(निर्धारण वर्ष / Assessment Year : 2012-13 and 2013-14)

Ratnam Jute (P) Ltd.
D.No.2-1, Palakonda Road,
Rajam, Srikakulam
[PAN : AABCR4024P]

Vs. Income Tax Officer
Ward-3
Srikakulam

(अपीलार्थी/ Appellant)

(प्रत्यर्थी/ Respondent)

अपीलार्थी की ओर से/ Appellant by
प्रत्यर्थी की ओर से / Respondent by

: Shri G.V.N.Hari, AR
: Shri ON Hari Prasada Rao, DR

C O R R I G E N D U M

Per Shri Duvvuru RL Reddy, Judicial Member :

These appeals, filed by the assessee against the orders of Commissioner of Income Tax (Appeals), National Faceless Appeal Centre (NFAC), Delhi in DIN & Order No. ITBA/NFAC/S/250/2022-23/1048130950(1) and ITBA/NFAC/S/250/2022-23/1048134377(1) dated 21.12.2022 for the Assessment Year (A.Y.) 2012-13 and 2013-14 respectively were adjudicated and pronounced on 14.07.2023.

2. However, in the order passed by the Tribunal dated 14.07.2023, the assessment year in line no.3 of para 9 was erroneously mentioned as

A.Y.2014-15 instead of A.Y.2013-14. Hence, the same may be replaced and read as follows :

9. *In the result, appeal filed by the assessee in I.T.A.No.43/Viz/2023 for the A.Y.2012-13 is allowed and in I.T.A.No.44/Viz/2023 for the A.Y.2013-14 is also allowed mutatis mutandis.*

3. This corrigendum should be read alongwith the main order dated 14.07.2023. I order accordingly.

Sd/-

(दुव्वूरु आर.एल रेड्डी)
(DUVVURU RL REDDY)
न्यायिकसदस्य/JUDICIAL MEMBER

Dated : 28.08.2023
L.Rama, SPS

आदेश की प्रतिलिपि अग्रेषित/Copy of the order forwarded to:-

1. निर्धारिती/ The Assessee- M/s Ratnam Jute (P) Ltd., D.No.2-1, Palakonda Road,Rajam, Srikakulam
2. राजस्व/The Revenue - The Income Tax Officer, Ward-3, Income Tax Office, Palakonda Road, Srikakulam
3. The Principal Commissioner of Income Tax, Visakhapatnam
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, विशाखापटणम / DR,ITAT, Visakhapatnam
- 5..गार्ड फ़ाईल / Guard file

आदेशानुसार / BY ORDER

Sr. Private Secretary
ITAT, Visakhapatnam